

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**B.A. No. 530 of 2021**

....

Mohan Thakur ..... Petitioner

Versus

The State of Jharkhand .... Opposite Party

....

**CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR**

For the Petitioner : Mrs. Jasvindar Mazumdar, Adv.  
For the Opp. Party : Mr. Tapas Roy, APP

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The matter was taken up through Video Conferencing. Learned counsels for the parties had no objection with it and submitted that the audio and video qualities are good.

05/17.04.2021          Learned counsel for the petitioner has submitted that counter affidavit has already been filed on 07.04.2021.

Office is directed to verify and place the same on record.

Put up this case on 23.04.2021.

**(Rajesh Kumar, J.)**

Shahid/